NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

6. IA (COMPANIES. ACT)/ 97/2022 IA (COMPANIES. ACT)/ 66/2022 IN CP/359(MB)2017

CORAM:
SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.09.2022

NAME OF PARTIES: - Punjab Terminals Pvt Ltd
Vs.
Prudence Maynard & Anr

APPEARANCE :
FOR APPLICANT : Adv. Fereshte Sethna a/w Adv. Abhishek Tilak
FOR RESPONDENT : Adv. Abhishek Mishra
FOR RESPONDENT : Adv. Rahul Narichania – R.1 to R.6
FOR RESPONDENT : Adv. Mythili Gosavi – R.13

Section: Rule 11 of NCLT, 2016 U/s 397-398 of the Companies Act, 2013.

ORDER

The matter is taken up through Virtual Hearing (VC).

Since the Bench was busy hearing Arguments in **IA-113/2022** and **IA-1263/2022**, due to paucity of time this matter could not be heard. Hence list this matter for hearing on **18.10.2022**. High on Board.

Sd/- **Sd/-**
SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH**
Member (Technical) **Member (Judicial)**
AARTI